

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:3299  
ANSWERED ON:13.12.2012  
AGREEMENT FOR POWER GENERATION FROM GAS  
Mohan Shri P. C.

**Will the Minister of POWER be pleased to state:**

- (a) whether the Union Government has entered into any contract/agreement with a private company for power generation from gas;
- (b) if so, the details thereof;
- (c) whether power is being generated by the said company as per the agreement/contract;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the action taken by the union Government thereon?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER ( SHRI JYOTIRADITYA M. SCINDIA )

(a) to (e) : No, Madam. Power generation in the country has been de-licensed and any developer (including private company) can set up power plant and generate power subject to availability of inputs and various statutory clearances required for setting up a power plant.